

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.1 of 2012**

**Dated: 24<sup>th</sup> July, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Indian Oil Corporation Ltd. .... Appellant (s)**

**Versus**

**Gujarat State Petroleum Corporation ... Respondent (s)  
& Anr.**

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv.

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Piyush Joshi for R-1  
Ms. Sumiti Yadava for R-1  
Ms. Nimisha Singh Dutta  
Mr. Ankit Jain for R-2  
Mr. Inderbeer Singh Alag for PNGRB  
Mr. Rakesh Dewan  
Mr. Raghu Nayyar for R-2  
Ms. Pooja Raman for R-2  
Mr. Rishabh Bhutani  
Mr. Jubraj Singh Bindra

**Appeal No. 2 of 2012**

**Bharat Petroleum Corporation Ltd. .... Appellant (s)  
& Anr.**

**Versus**

**Gujarat State Petroleum Corporation ... Respondent (s)  
& Ors.**

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv.

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Piyush Joshi for R-1  
Ms. Sumiti Yadava for R-1  
Ms. Nimisha Singh Dutta  
Mr. Ankit Jain for R-2  
Mr. Inderbeer Singh Alag for PNGRB  
Mr. Rakesh Dewan  
Mr. Raghu Nayyar for R-2  
Ms. Pooja Raman for R-2  
Mr. Rishabh Bhutani  
Mr. Jubraj Singh Bindra

**Appeal No. 5 of 2012**

**Gail India Limited**

**.... Appellant (s)**

**Versus**

**Gujarat State Petroleum Corporation  
& Ors.**

**... Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Piyush Joshi for R-1  
Ms. Sumiti Yadava for R-1  
Ms. Nimisha Singh Dutta  
Mr. Rakesh Dewan  
Mr. Rishabh Bhutani  
Mr. Jubraj Singh Bindra

**Appeal No. 7 of 2012**

**Gujarat State Petroleum Corporation  
Ltd.**

**.... Appellant (s)**

**Versus**

**Gail India Limited & Ors.**

**... Respondent (s)**

Counsel for the Appellant (s): Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Nimisha Singh Dutta

Counsel for the Respondent(s): Mr. Rakesh Dewan  
Mr. Rishabh Bhutani  
Mr. Jubraj Singh Bindra  
Mr M G Ramachandran

**ORDER**

Heard Mr. M.G. Ramachandran, Learned Counsel for the  
Appellant in Appeal No.5 of 2012.

Post the matter for further hearing on **03.08.2012 at 2.30**  
**p.m.**

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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